

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

MONDAY THE Third ✓ DAY OF April ✓  
ONE THOUSAND NINE HUNDRED AND EIGHTY NINE ✓

: PRESENT :

THE HON'BLE MR. B.N. JAYA SIMHA : VICE-CHAIRMAN  
AND  
THE HON'BLE MR. D. SURYA RAO : MEMBER (JUDL.) ✓

ORIGINAL APPLICATION NO. 227 OF 1989 ✓

BETWEEN:-

1. S. P. Venkateshwar ✓

2. K. Ramulu ✓

Applicants

AND

3. M. A. Haider ✓

4. K. Vishwanatham ✓

5. A. Krishna Rao ✓

6. A. Yadagiri ✓

7. Mol. Dawood Ali ✓

8. Mir Iqbal ✓

9. P. Satyanarayana ✓

10. T. Kishanachar ✓

11. G. R. V. Saikumar ✓

12. R. P. Kuppanandam ✓

13. S. A. Hameed ✓

14. M. Saloman ✓

15. M. Suresh ✓

... Respondents

16. Md. Jahanzebuddin ✓

17. R. N. Ravachander ✓

18. P. Saikumar ✓

19. Syed Youseff ✓

20. G. Venkateswamy. ✓

21. Syed Jahanzeb ✓ — Applicnts

Ans

1. The General Manager,

South Central Railway, Secunderabad. ✓

2. The Divisional Railway Manager.

(Meter gauge), South Central Railway,  
Secunderabad — — Respondents

189  
189

The applicants herein who are all working as Fireman, Grades 'C' <sup>and</sup> ~~abd~~ 'B', Diesel Assistants etc. are challenging the seniority list prepared by the second respondent in proceedings no. YP/648/CAT/Sen./Mech.Cadre dated 31-10-1988/3-11-1988. It is stated that they were all originally recruited as Khalasis and were subsequently promoted to their present cadres. They contend that they have no knowledge of the seniority list and could not make any representation against the same. It is stated that the seniority list has not been circulated to them individually despite specific direction having been given that all supervisory in-charges will inform the employees individually, in para 3 of the order dated 31-10-1988/3-11-1988.

2. We have heard the learned counsel for the applicant and Shri N.R. Devaraj, learned standing counsel for the Railways. Shri Devaraj states that after the publication of the provisional seniority list, a number of persons have made representations. No such representations have been made ~~for~~ by the applicants. It is also stated that they were not informed individually. In the circumstances, he states that the applicants will be given an opportunity <sup>Their representations</sup> to submit ~~new~~ applications and the same will be considered by the respondents before a final seniority list is prepared. He also stated that the final seniority list has not yet been prepared.

contd..

- page two -

In the circumstances, we dispose of the application with the direction to the applicants that they should ~~make~~ submit their representations in regard to their seniority within 15 days from today. The respondents shall duly ~~take~~ ~~taking~~ into consideration the representations received from the applicants before finalising the seniority list. There will be no order as to costs.

(dictated in open court)

B.N.Jayasimha  
(B.N.JAYASIMHA)  
Vice-Chairman.

D.Surya Rao  
(D. SURYA RAO)  
Member (Judl.)

3rd April, 1989.

Deputy Registrar (S)  
14/4/89

RSR°

To

1. The General Manager, South Central Railway, Secunderabad.
2. The Divisional Railway Manager (Meter gauge), South Central Railway, Secunderabad.
3. One copy to Mr. G. BIK Bhikshu, Advocate, 16-9-749/41, Race Course Road, Old Malakpet, Hyderabad - 500036.
4. One copy to Mr. N. R. Devaraj, S. C. for Railways, Hyderabad.
5. One spare copy.

With thanks  
10th May 1989

34

~~See John~~

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH

HON'BLE MR. B.N. JAYA SIMHA : (V.C.)

AND

HON'BLE MR.D.SURYA RAO : (M)(JUDG.)

HON'BLE MR. D. K. CHAKRAVORTY: (M) (ADMN)

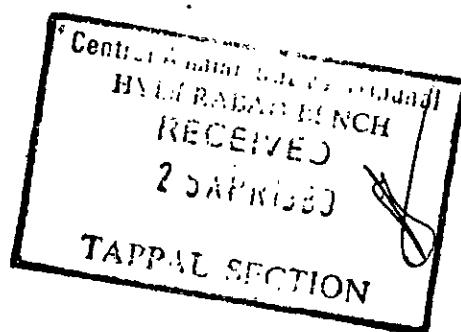
DATED 1

3-4-89

ORDER/JUDGMENT

T.A.: D.A. NO 227 of 1989 ✓  
(W.P.)

Disposing at the  
admission stage ✓



AS early  
10/11/59